

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 4084- JK (LD) of 2026

DATED:- 01 - 04 - 2026

Sanction is hereby accorded to the appointment of Officer's of Food Civil Supplies and Consumer Affairs Department as Officer Incharge (OIC) Litigation for the cases mentioned in annexure to this Government Order including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

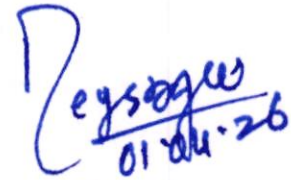
Commissioner/Secretary to the Government

No:-LAW-OIC/4/2026

Dated:- 01 - 04- 2026

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Commissioner/Secretary to Government, Food Civil Supplies and Consumer Affairs..
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner/Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


01.04.26

(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Annexure to the Government Order No. 4084- JK(LD) of 2026 dated 01.04.2026

S.No	No. & Title of Case	OIC	Phone No's
1	TA No. 25/2025 in WPC No. 1659/2019, Sidarth Sathoo Vs State of J&K and ors.	Smt. Shaheena Khan (JKAS) (Joint Director)	8825018460
2	TA No. 121/2025 in WPC 2317/22, Muzaffar Ahmad Lone & Ors Vs UT of J&K & Ors.	Smt. Shaheena Khan (JKAS) (Joint Director)	8825018460
3	TA No. 119/25 in WPC No. 858 /24 Wali Mohammad Peer Vs U T and Ors.	Smt. Arjumand Yaqoob (JKAS) (Deputy Director)	9622728755
4	TA No. 2487/21 in WPC No. 397/2020 Ghulam - Ud-Din Wani Vs D/O Food Civil Supplies and Consumer Affairs	Shri. Mohammad Rafeeq Bhat (JKAS)(Deputy Director)	9419430100
5	TA No. 74/2023 Abdul Rasheed Vs UT of J&K	Smt. Shaheena Khan (JKAS) (Joint Director)	8825018460
6	TA 4519/2021 Abdul Rehman Bhat	Smt. Shaheena Khan (JKAS) (Joint Director)	8825018460
7	OA No. 337/24 Mohammad Amin Bhat Vs UT of J&K & Ors	Shri. Mohammad Rafeeq Bhat (JKAS)(Deputy Director)	9419430100
8	OA 993 /23 Ghulam Nabi Bhat Vs UT of J&K and Other.	Smt. Arjumand Yaqoob (JKAS) (Deputy Director)	9622728755
9	TA No.3269/2021 in SWP No. 682/2015 Abdul Gani Lone Vs CAPD	Smt. Arjumand Yaqoob (JKAS) (Deputy Director)	9622728755
10	TA No. 2374/21 in SWP No 804/2018 Mohammad Yaseen Dar Vs Consumer Affairs and Public Distribution	Shri. Mohammad Rafeeq Bhat (JKAS)(Deputy Director)	9419430100
11	C.P. No. 23/22 Abdul Khaliq Shah Vs. Mr. Zubair Ahmad & Ors.	Shri. Mohammad Rafeeq Bhat (JKAS)(Deputy Director)	9419430100
12	CCP(S) No.196/2022 Mohd Iqbal Gannie & Ors. Vs Zubair Ahmad & Ors.	Smt. Shaheena Khan (JKAS) (Joint Director)	8825018460
13	TA No.3708/21 in SWP No. 287/2017 Ab. Satar Dar Vs State of J&K through commissioner secretary	Shri. Mohammad Rafeeq Bhat (JKAS)(Deputy Director)	9419430100
14	O.A No. 261/2024 Khowaja ishtiaq Ahmad Wani Vs UT of J&K & Ors	Smt. Shaheena Khan (JKAS) (Joint Director)	8825018460
15	TA No. 2687/21 Mohammad Amin Najar Vs Consumer Affairs and Public Distribution	Smt. Arjumand Yaqoob (JKAS) (Deputy Director)	9622728755
16	OA. No. 1820/21, MA 1822/21 Farooq Ahmad Sofi Vs Food Civil Supplies and Consumer Affairs	Shri. Mohammad Rafeeq Bhat (JKAS)(Deputy Director)	9419430100
17	OA No. 638/2025 Farooq Ahmad Reshi Vs UT of J&K &Ors	Shri. Mohammad Rafeeq Bhat (JKAS)(Deputy Director)	9419430100
18	TA 4727/2021 in SWP No 37/16 Imtiyaz Majeed Magrey Vs State & Ors,	Smt. Shaheena Khan (JKAS) (Joint Director)	8825018460
19	C P No. 4/2023 in O.A No. 11/2022 Ayash Farooq Ahmad Vs Food Civil Supplies and Consumer Affairs	Smt. Shaheena Khan (JKAS) (Joint Director)	8825018460
20	TA No.2290/21 in SWP No.2255/17 Mohammad	Shri. Mohammad Rafeeq	9419430100

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	Afzal Khan Vs State of J&K & ors	Bhat (JKAS)(Deputy Director)	
21	TA No.2859/21 in WPC No. 3844 / 2019, Farooq Ahmad lone Vs Food Civil Supplies and Consumer Affairs	Smt. Shaheena Khan (JKAS) (Joint Director)	8825018460
22	OA No 214/2024 Shabir Ul Hassan Wagay Vs UT of J&K & Ors.	Smt. Shaheena Khan (JKAS) (Joint Director)	8825018460
23	CP No.117/24 Mukesh Kumar & ORS Vs Finance	Smt. Shaheena Khan (JKAS) (Joint Director)	8825018460
24	TA No. 2379/2021 Hilal Ahmad Makhdoomi Vs State of JK & anr.	Shri. Mohammad Rafeeq Bhat (JKAS)(Deputy Director)	9419430100
25	OA No. 435 /2025 Ghulam Mohi Ud Din Mantoo Vs UT of J&K and Others.	Smt. Shaheena Khan (JKAS) (Joint Director)	8825018460
26	MA 956/2025 Abdul Rahim Mir Vs UT of J&K & Ors.	Smt. Arjumand Yaqoob (JKAS) (Deputy Director)	9622728755
27	Contempt No. 164 /25 in OA No. 978/24 Mansoor Ahmad Malik Vs UT of J&K and Ors.	Smt. Shaheena Khan (JKAS) (Joint Director)	8825018460
28	OA no. 308/2025 Fayaz Ahmad Shahid and others Vs UT of J&K and Ors.	Smt. Shaheena Khan (JKAS) (Joint Director)	8825018460
29	Contempt No.173 / 25 in TA No. 124/21 Iftikhar Ahmad Kirmani Vs Zubair Ahmad & Ors	Shri. Mohammad Rafeeq Bhat (JKAS)(Deputy Director)	9419430100
30	TA No. 4786/2021 in SWP No.1780/14 Shazia Akhter Vs D/O Consumer Affairs & Public Distribution	Smt. Shaheena Khan (JKAS) (Joint Director)	8825018460
31	OA No. 693/2025 Abdul Hamid Malik Vs UT of J&K	Shri. Mohammad Rafeeq Bhat (JKAS)(Deputy Director)	9419430100
32	Contempt No.210/25 in OA 509/25 Ashiq Hussain Mir Vs UT of J&K & Ors.	Smt. Arjumand Yaqoob (JKAS) (Deputy Director)	9622728755
33	Contempt No. 241/25 in OA 583/25 Bashir Ahmad Peer Vs Dr. Owais Ahmad (IAS)	Smt. Arjumand Yaqoob (JKAS) (Deputy Director)	9622728755
34	TA no 2849/20 Ghulam Nabi Bhat Vs UT of J&K and Other	Smt. Arjumand Yaqoob (JKAS) (Deputy Director)	9622728755
35	TA 5093/20 Showkat Hussain Mandoo vs UT of J&K and Ors.	Shri. Mohammad Rafeeq Bhat (JKAS)(Deputy Director)	9419430100
36	TA 2231/2020 in SWP No 1249/17 Riyaz Ahmad Shah Vs State & Ors	Smt. Shaheena Khan (JKAS) (Joint Director)	8825018460
37	OA No. 346 /2023 Mst. Dilshada W/o Late Mohammad Ramzan Dar	Shri. Mohammad Rafeeq Bhat (JKAS)(Deputy Director)	9419430100
38	OA No 429/23 Rais Ahmad Bhat Vs UT of J&K & Ors	Smt. Shaheena Khan (JKAS) (Joint Director)	8825018460
39	TA/ 3567/21 Bilal Ahmad Khanday vs UT of J&K and Ors.	Smt. Shaheena Khan (JKAS) (Joint Director)	8825018460
40	SWP No.66/16, TA 8111/20 Altaf Ahmad Bhat Vs CAPD	Smt. Arjumand Yaqoob (JKAS) (Deputy Director)	9622728755

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41	OA No. 1068 /25 Abdul Majeed Shah & Anr Vs U.T of J&K and ors	Shri. Mohammad Rafeeq Bhat (JKAS)(Deputy Director)	9419430100
42	O.A No. 1141/2025 Shabir Ahmad Khan vs UT of J&K & Ors.	Shri. Mohammad Rafeeq Bhat (JKAS)(Deputy Director)	9419430100
43	O.A No. 1135/2025 Abdul Khaliq Shah vs UT of J&K & Ors	Shri. Mohammad Rafeeq Bhat (JKAS)(Deputy Director)	9419430100
44	O.A 1253/2025 Mohd Maqbool Mallik Vs UT of J&K and Ors.	Smt. Shaheena Khan (JKAS) (Joint Director)	8825018460
45	O.A 1218/25 Ghulam Mohammad Malik Vs UT of J&K and Ors.	Shri. Mohammad Rafeeq Bhat (JKAS)(Deputy Director)	9419430100

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